

**Fourteenth Loksabha**

**Session : 4**

**Date : 21-04-2005**

**Participants : Subbarayan Shri K.**

Title: Situation arising out of closure of 600 dyeing units in Tirpur, Tamil Nadu.

SHRI K. SUBBARAYAN : Mr. Speaker, Sir, due to the Madras High Court ruling, more than 600 dyeing factories in Tiruppur area of Tamil Nadu have been indefinitely closed. This will cause closure of more than 5,000 hosiery units, and hundreds of yarn mills.... (*Interruptions*)

MR. SPEAKER: I am trying to give opportunity to everybody, and you think that you can hold the House to ransom.

SHRI K. SUBBARAYAN : More than three lakh workers will lose their jobs. Therefore, I request the Government to immediately intervene to provide effluent treatment plant with the financial assistance of both the Government of India and Tamil Nadu to fulfil the conditions given by the High Court of Madras and save the industries and workers.

SHRI GURUDAS DASGUPTA (PANSKURA): I have to inform the House that today ... (*Interruptions*)

अध्यक्ष महोदय : सब साइड से आ गया है। आप धीरज रखिये। Everybody cannot come number one. This is a matter concerning the Assam Bandh, which is going on. A large number of people have been affected.